

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4071
ANSWERED ON:09.08.2002
RESIDENTIAL SCHOOLS FOR SC/ST
RAMDAS ATHAWALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether his Ministry has sent any proposal to the Planning Commission for opening residential schools especially for the students of Scheduled Castes and Scheduled Tribes;
- (b) if so, the details thereof;
- (c) whether this proposal has been approved of by the Planning Commission;
- (d) if so, the details thereof; and
- (e) the time by which such type of residential schools are proposed to be opened by the Government location-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) to (e) Yes, Sir. A proposal for setting up of Residential Schools for Scheduled Castestudents studying in Class VI th to XII th has been sent to Planning Commission. A detailed Scheme is in its formulation stage. For Scheduled Tribe Students, the Government is already implementing a Programme for setting up of Model Residential Schools under Article 275(1) of the Constitution.